

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2637
TO BE ANSWERED ON 27.12.2018

RASHTRIYA GRAM SWARAJ ABHIYAN

2637. SHRI KAUSHALENDRA KUMAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the names of the Panchayats selected under Rashtriya Gram Swaraj Abhiyan (RGSA) in Bihar along with the funds allocated to them;
- (b) whether any evaluation has been made regarding the funds allocated to Panchayats and if so, the details thereof;
- (c) whether the role of local Members of Parliament (MPs) has also been assigned under the said abhiyan; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The restructured Centrally Sponsored Scheme (CSS), Rashtriya Gram Swaraj Abhiyan (RGSA), was approved by the Govt on 21.4.2018. Under the scheme, funds are provided to the State Governments and no funds are provided directly to Panchayats. During the current financial year, Annual Action Plan (AAP) of State of Bihar, to the tune of Rs. 108.02 cr, has been approved.

(b): RGSA has been launched on National Panchayat Diwas i.e. on 24th April, 2018. Therefore, no evaluation study has been carried out for the scheme.

(c)&(d): Since, the scheme primarily focuses on Capacity Building and Training of Elected Representatives (ERs) of Panchayats and its stakeholders, no specific role for Members of Parliament has been assigned therein.
